

**NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/03/2017 AT 10.30 AM**

**PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL
SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL**

APPLICATION NUMBER : :

PETITION NUMBER : TCP/19/2016

NAME OF THE PETITIONER(S) : Shanmugavelayudham & 14 others

NAME OF THE RESPONDENT(S) : Sivakumar Spinning Mills Pvt Ltd & 7 others

UNDER SECTION : 397/398, 402 & 111

S.No.	Name (in Capital)	Represented by	Signature
	M. Soundararajan for N.R.R. Arun Natarajan S. KALIMUTHU	Counsel for petitioners 14/03/17 R ₁ to R ₇	mebunif, Balekasettee

ORDER

Shri N R R Arun Natarajan, counsel for petitioners present. Shri Kalimuthu, counsel for R1 to R7 in the CA33/2017 present. Counsel for applicant is directed to cause private notice against R8 in the CA. Meanwhile R1 to R7 is directed to file his objections and serve copy of the same to the other side. The matter is posted for final arguments. Put up on 13.04.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)